

AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Yes, Sir.

(b) The functions of the Development Commissioner (Drugs) include operation of the scheme of pricing, monitoring shortages recommending release and import of bulk drugs and counselling/assistance to the drug industry.

(c) There were no such recommendations.

(d) and (e). Do not arise.

(f) Small Scale Industries are offered a number of incentives by the State and Central Governments. They are not required to obtain any industrial approval from the Central Government. They are also exempted from the parameters of the 1978 Drug Policy. In recent years, small scale units had made rapid strides in the production of bulk drugs.

Regularisation of Short Duty Telephone Operators

6577. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a deputation of women short duty telephone operators met him in New Delhi on 15 April, 1985;

(b) whether the deputation has requested him to regularise short duty telephone operators who have finished their training;

(c) whether he has given them some assurance, if so, the nature thereof; and

(d) the steps taken to meet their demands ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NAWAS MIRDHA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). Short Duty Telephone Operators will be considered for regularisa-

tion against the future vacancies as and when they arise.

Automatic Telephone Exchange at Raiganj

6578. DR. GOLAM YAZDANI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any sanctioned project for installing 600 lines Automatic Telephone Exchange at Raiganj;

(b) whether the building works for the said work has started on the acquired plot;

(c) in case of delay in availability of the new building, the reasons why the Department is not considering to put containerised electronic equipment for which import action is in progress; and

(d) the final programme of action for putting the Auto System at the place for betterment of the service ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. A project estimate for the installation of 600 lines MAX-II exchange at Raiganj was sanctioned in August 1983.

(b) No, Sir.

(c) Building is likely to be available in 7th Plan. There is no proposal to install containerised Exchange at Raiganj, since there is no allotment for this station.

(d) The Auto exchange is likely to be commissioned at the end of 7th Plan.

Sick Industries and their Financial Tie-up

6579. SHRIMATI INDUMATI BHATTACHARYYA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of Large Medium and Small sick units as on the last days of December, 1981 and 1984; and

(b) the position of finances tied-up in such units as on the dates mentioned above ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b).

According to available data collected by the Reserve Bank of India, the number of sick industrial units assisted by the banks and outstanding credits to them from December 1981 to December 1983 are as under :

<i>At the end of</i>	<i>No. of sick Industrial units</i>	<i>Outstanding amounts (Rs. crores)</i>
December, 1981	26,758	2,026
December, 1982	60,173	2,585
December, 1983	80,110	3,101

Selling of Bulk Drugs by Officials of IDPL at Low Prices

6580. SHRI Y. S. MAHAJAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that there have been cases of selling bulk drugs by the persons heading sales division of the IDPL to private parties at abnormally low prices than those fixed under the Drugs (Prices Control) Order 1970;

(b) whether it is also a fact that though the cases were detected, no action was taken against some of the erring executives of the company;

(c) if so, the reasons therefor; and

(d) the steps Government have taken or propose to take to ensure that suitable timely action is taken against officials found to be involved in such malpractices ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[Translation]

Solvent Plant in Dobhi Village in Mandla District (Madhya Pradesh)

6581. SHRI M. L. JHIKRAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the reasons for which the Solvent Plant in Dobhi village in Mandla district of Madhya Pradesh has remained incomplete for the last 8-10 years;

(b) whether Government propose to commission it and if so, by what time it would be commissioned; and

(c) the amount spent on this plant and by whom and also the expenditure to be incurred there on and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

Electoral Rolls in Assam

6582. SHRI S. M. BHATTAM : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the electoral rolls in Assam are being prepared as per the directions of the Supreme Court; and

(b) what exactly are the directions or observations of the Supreme Court in this regard and the commitments of the Union Government before the Supreme Court ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) Under